



**Honourable Shri Justice Dilip Babasaheb Bhosale**

***B.A., LL.B.***

**2001 - 2012**

Justice Shri. Dilip B. Bhosale B. A. LL.B. was born on October 24, 1956. He was enrolled as an Advocate on October 11, 1979. He practised in the High Court of Bombay in Civil, Criminal and Constitutional matters and specialised in Criminal and Property Law. He was Assistant Government Pleader and Assistant Public Prosecutor, High Court at Bombay during 1986-91, as Senior Counsel, Group 1, Bombay High Court for the Government of India since 1998, and has represented Maharashtra State Farming Corporation, Maharashtra State Finance Corporation, Maharashtra State Finance Corporation, Maharashtra State Marketing Federation. Maharashtra State Cotton Growers Marketing Federation and all Government of Maharashtra Corporations in the Bombay High Court. He was appointed as an Additional Judge of the Bombay High Court on January 22, 2001. He was appointed as a permanent Judge on January 21, 2003. He was transferred to Karnataka High Court on January 7, 2012.